

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 3847
TO BE ANSWERED ON 04/04/2025

FINANCIAL AID UNDER PM-KISAN AND ITS IMPACT ON FARMERS

3847. SHRI JAGGESH:

Will the Minister of Agriculture and Farmers Welfare be pleased to state:

- (a) whether it is a fact that the consistent financial aid under Pradhan Mantri Kissan Samman Nidhi (PM-KISAN) scheme has enabled farmers to adopt modern equipment and advanced farming techniques;
- (b) whether the scheme has improved the economic conditions of small and marginal farmers, contributing to rural prosperity;
- (c) the present number of eligible farmers benefited under the scheme and the amount released so far including 19th installment;
- (d) whether farmers can check their beneficiary status and installment payment details; and
- (e) if so, the details thereof, and steps being taken to address issues related to Aadhar verification and payment delays?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRI RAMNATH THAKUR)

(a) to (c): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of cultivable land-holding farmers. Under the scheme, a financial benefit of Rs 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 3.68 lakh Cr. through 19 installments since inception. 19th installment of PM-Kisan scheme was released on 24th February, 2025 and more than 9.8 crore farmers received the benefits amounting to over Rs. 22,000 Crore.

As per International Food Policy Research Institute (IFPRI) study conducted in 2019, funds disbursed under the PM-KISAN have acted as a catalyst in rural economic growth, aided in alleviating the credit constraints of farmers, and increased investments in agricultural inputs. Further, the scheme has enhanced farmers' risk-taking capacity, leading them to undertake riskier but comparatively productive investments. The funds received by recipients under PM-KISAN are not only helping them with their agricultural needs, but it is also catering to their other incidental expenses such as education, medical, marriage, etc. These are the indicators of the positive impact of the scheme on the farmers of the country. PM KISAN has truly been a game changer for the farming community of our country.

(d) & (e): A dedicated 'Farmers Corner' has been provided on the PM-KISAN portal where a number of facilities have been provided to farmers including checking their beneficiary status and instalment payment details. There is an additional functionality i.e. Know Your Status, provided on the portal for the farmers to check their eligibility and payment status. Farmers can also visit their local Common Service Center where they can get their beneficiary status and instalment payment details checked. Further, considering the large beneficiary base of the scheme, to promptly address the general queries and grievances raised by the beneficiaries, a voice-based PM-KISAN AI Chatbot (Kisan e-Mitra) was developed. This Chatbot provides quick, accurate, and clear responses to farmers' queries round the clock in their native languages, making the system more accessible and user-friendly.

Benefits of the scheme are transferred to the beneficiaries through Direct Benefit Transfer (DBT) mode, based on the verified data received from the States/UTs on the PM-KISAN portal. Under the Scheme, land seeding, Aadhaar based payment, and e-KYC have been made mandatory to ensure that the benefits are transferred only to eligible beneficiaries and in minimum time. Further, the PM-KISAN portal has been integrated with UIDAI, PFMS, and Income Tax Department to enhance the speed and efficiency of data validation so that the benefit payment can be transferred without delay. The Government has also taken services of State Governments, Banks including India Post Payment Bank, and Common Service Centers (CSCs) to ensure that the farmers complete their Aadhaar seeding. Farmers are also sent SMS alerts urging them to complete their Aadhaar seeding.
